



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

Hearing by Video Conferencing

O.A. No.060/00510/2020

Chandigarh, this the 16th of September, 2020

**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MS. AJANTA DAYALAN, MEMBER (A)**

Vijender Singh, aged about 42 years (Haryana forest Services) son of Sh. Bani Singh resident of Gandhi Nagar, Charkhi Dadri now posted as Divisional Forest Officer (T), Nuh-Mewat (Haryana) Class-II post – 122107.

....Applicant

(BY: Mr. Gagandeep Singh Wasu, Advocate)

Versus

1. State of Haryana through Chief Secretary, Government of Haryana, Civil Secretariat, Chandigarh – 160001.
2. State of Haryana through Principal Secretary, Department of Personnel, government of Haryana, Civil Secretariat, Chandigarh – 160001.
3. The Additional Chief Secretary Government of Haryana Department of Forest & Wild Life, Haryana Civil Secretariat, Chandigarh – 160001.
4. Haryana Public Service Commission, through its Secretary, Bay No. 1-10, Block B Sector 4, Panchkula-134112.

... .Respondents

(BY: Mr. S.K. Vasisht, DAG (Haryana))

O R D E R(Oral)

SANJEEV KAUSHIK, MEMBER (J):

1. At the very outset, learned counsel for the applicant prayed that the applicant be permitted to withdraw the



O.A., to enable him to file a fresh one with better particulars, to which learned counsel for the respondents did not object.

2. Prayer is allowed.

3. The O.A. is dismissed as withdrawn, with the aforesaid liberty.

(AJANTA DAYALAN)
MEMBER (A)

(SANJEEV KAUSHIK)
Member (J)

Place: Chandigarh

Dated: 16.09.2020

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